

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-38/2022/11953/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the 12th December, 2023.

Sub: **Winter vacation.**

Ref:- Your letter No. DJ(G)/5788 dtd. 05.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the Winter vacation from 23.12.2023 to 31.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for. The Additional District & Sessions Judge, Goalpara and in his absence, the Civil Judge & Assistant Sessions Judge, Goalpara, and in her absence, the Chief Judicial Magistrate, Goalpara, and in his absence, the in-charge CJM, Goalpara will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-38/2022/11954-11955/A, dated , 12-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)